



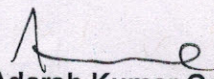
No. NGT (PB)/ 03/ 2014/ Judicial I/ 731

Dt. 24th Aug, 2018

OFFICE ORDER

In exercise of the powers conferred under Sub-rule (1) of Rule 3 of the **National Green Tribunal (Financial and Administrative) Powers, Rule 2011** framed under NGT Act, 2010, the following order is made in modification of the order No. NGT (PB)/ 03/ 2014/ Judicial I/ 1016 dt. 13.10.2017 and No. NGT (PB)/ 03/ 2014/ Judicial I/ 105 dt. 02.02.2018 with immediate effect.

1.	Hon'ble Mr. Justice Raghuvendra S. Rathore, Judicial Member	Posted in Principal Bench, New Delhi
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(Hon'ble Mr. Justice Adarsh Kumar Goel)
Chairperson
National Green Tribunal

To
Hon'ble Mr. Justice Raghuvendra S. Rathore
Judicial Member, NGT

Copy forwarded to:

1. PPS to Hon'ble Chairperson
2. PA to all Hon'ble Judicial and Expert Members, NGT
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5. Dy. Registrar (Admn.), NGT, PB
6. Asst. Registrar (Filing and Protocol)
7. AAO cum DDO, NGT
8. Consultant (Judicial/ G.A.)
9. Court Masters of Court No. 1 & 2.
10. Secretary, NGT Bar Association, PB, New Delhi
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